

**GOVERNMENT OF INDIA**  
**MINISTRY OF INFORMATION AND BROADCASTING**

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1532**  
**TO BE ANSWERED ON 12.12.2025**

**RISING USE OF AI TOOLS IN SCRIPTWRITING**

**1532 SHRI S NIRANJAN REDDY**

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether Government is aware of the increasing use of artificial intelligence (AI) tools in film and media scriptwriting, including for generating dialogues, storylines, and screenplays in the Indian film industry;
- (b) whether Government plans to regulate the use of AI in filmmaking and scriptwriting by bringing an amendment to the Cinematograph Act, 1952; and
- (c) if so, the details thereof, and if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE FOR INFORMATION AND BROADCASTING AND  
PARLIAMENTARY AFFAIRS  
(DR. L. MURUGAN)**

**(a) to (c):** The Government is aware of the increasing use of Artificial Intelligence (AI) tools in film and media scriptwriting, including for generating dialogues, storylines and screenplays in the Indian film industry.

At present, there is no proposal under consideration to regulate the use of AI in filmmaking and scriptwriting through an amendment to the Cinematograph Act, 1952.

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